

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION
LOK SABHA
STARRED QUESTION NO.*513
TO BE ANSWERED ON 10.04.2017

Malpractices by Universities

*513. SHRI KODIKUNNIL SURESH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is aware of the reports of widespread malpractices by universities and colleges to avail accreditation by presenting false data;
- (b) if so, the details thereof and the action taken against such institutions; and
- (c) whether the Government conducts random investigations in colleges and other institutions to assess facilities, apart from the scheduled inspections and if so, the details thereof?

ANSWER
MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SHRI PRAKASH JAVADEKAR)

(a) to (c): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (c) OF LOK SABHA STARRED QUESTION NO. *513 FOR 10.04.2017 ASKED BY SHRI KODIKUNNIL SURESH, HON'BLE MEMBER OF PARLIAMENT REGARDING MALPRACTICES BY UNIVERSITIES

(a) to (b): The National Assessment and Accreditation Council (NAAC), an institution accrediting agency of University Grants Commission (UGC) has intimated that as per its extant procedure, peer teams are constituted comprising of senior academicians for assessment and accreditation of the institution concerned. The institution submits data in the prescribed format and provides other quantitative and qualitative information in the prescribed manual for submission of self-study report. The data/information so submitted to NAAC by the institution is validated by visiting peer teams and qualitative and quantitative reports are prepared by them for consideration of NAAC for accreditation of the institution concerned.

The complaints received by the stakeholders (if any) are provided to the visiting teams by NAAC for obtaining necessary clarifications or/ and looking into them as appropriate. While validating the data and assessing institutions, the visiting teams consider the relevant details provided by the complainants and appropriately assign the final scores under the respective components of assessment. NAAC has established a Complainants Management Committee which looks into the complaints especially those received after accreditation for initiating necessary action. To increase the transparency and reliability of the information/data, the institutions are mandated to upload the information provided to NAAC on the institutional website. The institutions are instructed to retain the information on their website until completion of the validity period of accreditation and provide access to all the stakeholders. Further, institutions are also instructed to video graph the whole assessment exercise and submit the same to NAAC and also upload on its website.

(c): No, Madam. The assessment process of NAAC is planned in collaboration with the institution and is not a random investigation process.
